ment by Minister re-Rocket [Shri Tiridivanam G. Venkataraman;]

Is the Government thinking of introducing a Group Insurance Scheme for the workers?

SHRI PABAN SINGH GHATOWAR: Madam as of now, the plantation workers are covered by the Workmen's Compensation Act. They are getting all the benefits available under the Workmen's Compensation Act. The hon. Member has asked about group insurance. I think majority of the workers are members of the EPF organisations.

SHRI TINDIVANAM G. VENKAT-ARAMAN: I am not talking about provident

SHRI PABAN SINGH GHATOWAR: In the EPF scheme, we have the Deposit-linked Insurance Scheme.

SHRI TINDTVANAM G. VENKATA-RAMAN: Provident fund is different from insurance.

SHRI PABAN SINGH GHATOWAR: We have the Deposit-linked Insurance (DO) Scheme. All the plantation workers are covered by it.

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Now the question is:

> "That the Bill further to amend the Plantations Labour Act, 1951, be taken into consideration.'

The motion was adopted}'

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): We shall now take up clause-by-clause consideration of the Bill.

Clauses 2 to 25 were added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI PABAN SINGH GHATOWAR: Madam, I move:

That the Bill be passed.

The question was put and the motion was adopted.

ALLOTMENT OF TIME FOR CONSI-DERATION OF THE BANKING COM-PANIES (ACOUISITION AND TRAN-SFER OF UNDERTAKINGS) AMEND-MENT BILL

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): I have to inform the Members that the Business Advisory Committee at its meeting held to day, 30th July, 1992, allotted 3 hours for consideration and passing of the Banking Companies. (Acquisition and Transfer of Undertakings) Amendment Bill, after it is passed by the Lok Sabha.

CLARIFICATIONS ON THE STATE-MENT BY MINISTER REGARDING ROCKET ATTACKS IN SRINAGAR AND SITUATION IN DODA TOWN

डा० बलवेय प्रकाशः (उत्तर प्रदेश) : उपसभाध्यक्ष महोदया, मंत्री महोदय ने जो वक्तव्य दिया है श्रीनगर पर राकेट दागे जाने और डोडा कस्बे की स्थिति के बारे में, उसके बारे में मैं यह कहना चाहंगा कि मंत्री महोदय ने स्थिति की गंभीरता को कम करके यह बक्तब्य दिया है कि पहले से गणात्मक परिवर्तन जम्मू ग्रीर कश्मीर की स्थिति में श्राया । उस परिवर्तन की मंत्री महोदय व्याख्या नहीं की, केवल इतना ही कहा है कि प्रशासन और जनता में शापस इंटरएक्शन संभव हो सकाहै श्रीर कुछ सूचन। वगैरह श्रधिक मिली है । मंत्री महोदय से यह पूछना चाहता कि क्या यह उनकी जानकारी में है डोडा जिले में चिंदा ग्रौर चांदा, दो स्थान हैं, जहां पर श्राज भी श्रातंक-वादियों के ट्रेनिंग कैम्प चल रहे हैं ? जिले में एक हजार से ग्रधिक टेंण्ड ग्रातंकवादी इस वक्त वहां मौजद ग्रीर इसके अलावा जो बाकी ग्राबादी वह उनके साथ संपर्क रखती है ग्रीर उनको गोला-बारूद ग्रीर हथियार पहुंचाने लिये लगे रहते हैं, यह डोड़ाकी घटना से बिल्क्स स्पष्ट हो जाता है । से यह सभी ग्रन्तंकवादी टेनिंग लेकर श्राते हैं, जहां पर सम् 1950 इनिफलट्रेशन हुई थी बड़ी माता

में... (समय की बंटी).. ग्रभी तो बहुत पड़ा है।

THE VICE-CHAIRMAN (SHRIMATE JAYANTHI NATARAJAN): You have to ask clarifications. Do not give a speech. Please be brief.

डां० बल्लदेव प्रकाश : स्पीच नहीं कर रहा, मैडम । मैं यह पूछना चाहता हूं मंत्री महोदय से, कि क्या यह उनकी जानकारी में है ? मैं यह भी पूछना चाहता हं कि उस दिन क्या कारण था कि जिने के सभी मुख्य श्राफिसर श्रनु-पस्थित थे । क्योंकि डिप्टी कमीश्नर नहीं था, एस०पी० नहीं था, डी०आई० जी नहीं था ग्रीर श्रापने कहा है कि इंटर-र्एक्शन हो गया है। इंटर-एक्शन यह क्या हुआ। वहां पर कि घरों से पुलिस पर और सी॰म्रार०पी०एफ० पर गोलियां चलनी शुरू हो गई?

महोदया, इन्होंने वन्तव्य में कहा कि किसी भी पुलिस थाने पर या पुलिस स्टेगन ार या सक्कारी दफ्तर पर ग्रातंकवादियों का कब्जा नहीं हुन्ना, लेकिन सारे डोडा करने पर उनका करेजा था । तीन घंटे तक गोली-बारी हई श्रीर तब जकर स्थिति सामान्य हुई, जब वहां पर सेना पहुंची । वक्तव्य में मंत्री महोदय ने कहाँ है कि निकट के स्थान से सेना वहां गई। जिस स्थान से सेना आई, वह स्थान डोडा कस्बे से 15 किलोमीटर दूर है। वहां सेना को ग्राने में कितना समय लगेगा, ग्राप खुद इसका ग्रंदाजा लगाइये कि 15 किलोमीटर से सेना आई ग्रौर सेना श्राने के बाद स्थिति जो है, सामान्य हो सकी । तो मैं यह जाना चाहता हं मंत्री महोदय से कि वहां पर यह सरकारी उच्च ग्राफिसर उपस्थित क्यों नहीं थे ? तहां पर सी०ग्रार०पी०एफ० ने बाद में, गोसी बारी खतम होने के बाद उन मकानों, की अहां से गोलियां चलीं थीं वहां की, सामग्री भी या नहीं ली?

महोदया, मंत्री महोदय यह भी बतायें कि जो इताहत हुये शहरी और सुरक्षा

कर्मचारी ग्रोर जो मरे पुलिस का एक सब इंस्पेक्टर ,सी०ग्रार० पी० एफ० का हैड कांस्टेबल ग्रोर दो शहरी, उनको सरकार की तरफ से क्या मुद्रावजा दिया गया ? क्या रीलीफ उनको प्रदान की गई है ? ै

महोदया, मैं मंत्री महोदय से यह भी पूछना चाहता हूं कि क्या घटना के बाद वहां से सी०ग्रार०पी०एफ० को विदड़ा कर लिया गया ? श्रगर विदड़ा कर लिया गया तो क्या कारण थे? इतनी बड़ी घटना होने के बाद से उनका विद-ड़ा करना क्या उस कस्बे को और अधिक श्रातंकवादियों के हवाले कर देने के बराबर नहीं होगा?

यही मेरे स्थप्टीकरण हैं, जो मैं मंत्री महोदय से पूछना चाहता हूं । 🖁

श्री सस्य प्रकाश सःश्लबीय (उत्तर प्रदेश) : माननीय उपसभाध्यक्ष महोदया, 20 जलाई कोर श्रीनगर में जो सरकारी सचिवालय है ग्रीर जो वहां की विधान सभा है, उस पर हमला होता है ग्रीर थोड़ी-बहुत क्षति भी होती है ध्रौर इसके बावजृद भी गृह राज्य मंत्री ग्रंपने वक्तव्य में कहते हैं कि जो स्थिति श्रीनगर या कृश्मीर की है, इस; वेहतरी की दिशा में काफी परिवर्तन आया है। ग्रव ग्रगर सिविल सैकेटरिएट ग्रीर लेजिस्लेटिव असेम्बली पर घटैक हो और उसके बाद भी ग्रगर कोई सरकार यह सोचे कि वहां की स्थिति में बेहतरी प्राई है तो उस सरकार को तो मुबारकवाद देनी च हिथे । दूसरी घटना जो डोडा में होती है, उसमें दो पुलिस ग्रधिकारी मारे जाते हैं, दो सिविलयन मारे जाते हैं । मेरा एक प्रश्नयह है कि क्या है कि डोडा में जिस दिन यह सही घटना हुई अर्थात् 18 जुलाई को, उस दिन वहां पर एक भी वरिष्ठ पूलिस के या एग्जीक्युटिव ग्रधिकारी वहां पर मीजूद नहीं थे । डोडा जो कस्बा है, जहां तक मेरी जानकारी हो पाई है, उसमें करीब 10 हजार लोगों की साक्षादी है । मैं यह जाना चाहुंगा कि जिस

[श्री सहत प्रकाश मालवीय]

दिन वहां पर घटना घटी, उस दिन वहां पर कोई भी पुलिस के या अन्य जो सिविल के अधिकारी हैं, मौजूद थे या नहीं थे?

दूसरे मैं जामना चाहता हूं कि
ग्रभी वहां के गवर्नर ने भी इस बात
को स्वीकार किया है कि जम्मू ग्रीर
कश्मीर में या श्रीनगर में जो ग्रफगान
मुजाहिदीन हैं, वे घाटी में सिक्तय हैं।
गवर्नर ने इस बात को स्वीकार किया
है । इसिलये मैं जानना चाहता हूं कि
इसके बारे में केन्द्र सरकार को जया
जानकारी है?

तीसरे, जम्म् ग्रार कश्मीर में कितने उग्नवादी ग्रव तक ग्रात्म-समर्पण कर चृके हैं ? चौथे, जिन दो लोगों की मृत्य हुई है, पुलिस के ग्रधिकारी, सब इंश्पेक्टर या जो दूसरे सिविलयन, डोडा में उनके जो ग्राश्रित हैं, उनको सरकार की तरफ से क्या कम्पनसेशन दिया गया है ?

इसी संदर्भ में चिक सारे जम्मू श्रीर कश्मीर की चर्चा की है, श्रभी सरकार ने ख्य स्वीकार किया है कश्मीरी पंडितों के बारे में, तो मैं यह जानना चाहता हूं कि जो कश्मीरी पंडित हैं, वे अपने राज्य में बापस जायें, अपने घर में बापस जाकर रह सकें, इस सिलसिले में केन्द्र सरकार की श्रीर से क्या कदम उठाये जा रहे हैं?

वहां पर स्नाज कितने ऐसे टेरेरिस्ट ग्रारगेनाइजेशन्स हैं जो सक्रिय हैं? क्योंकि पहले यह कहा जाता था कि करीब-करीब 44 ऐसे टेरेरिस्ट ग्रारगनाइ-जेशन्स हैं जो वहां पर सिक्य हैं। तो में यह जानना चाहता हूं कि जो 44 टेरेरिस्ट ब्रारगेनाइजेशन्स की बात की जाती हैं, वह वाकई सही है या सही नहीं हैं भ्रीर उन टेरेरिस्ट ग्रारगेनाइजेशन्स को खत्स करने के लिये सरकार की ग्रोर से क्या कार्यवाई की जा रही 충 ?

SHRI N. GIRI PRASAD (Andhra Pradesh): Madam, the Home Minister's

statement on Kashmir developments has nothing much to say on the actual incidents which took place in Srinagar and also in Doda town. But the statement contains a sentence here which speaks about some Government assessment of the situation: "The situation in Jammu and Kashmir, though difficult and challenging, has shown a qualitative change for the batter in the past few months". Perhaps, it is in view of this assessment that the Home Minister, Mr. Chavan has also said that elections will be held soon. But recently the Kashmir Governor, Mr. Saxena, has said that there is definitely an increase in the militant activity in the Valley. So, when there is a large amount of activity by the militants, how can the Government come to the conclusion that there is a qualitative change for the better?

That I don't understand. I hope the hon. Minister will explain this position.

Secondly, yesterday our hon. Minister said in a written reply that about 4,450 militants or other people had crossed over to the other side of the line of control and that, perhaps, the might have gone for training and other purposes. If that is true, if thousands of people are crossing over to the other side for getting training and other things, does it mean that the situation has improved for the better? Moreover, ... (Time bell rings)

Please, Madam, excuse me.

Please, Madam, excuse me. There are 200 armed. Afghans also inside Kashmir. How did the come inside? That we do not know When Pakistan is helping all these people in a very big way, when people are going and coming back and coming with a lot of training, money and other things, when such things are taking place, what is the basis for Government's assessment of an improvement in the situation in a qualitatively different way?

The other point that 1 would like to ask from the hon. Minister is this. Some suicide squads have also been formed, and they are creating their own problems. If these suicide squads take to large-scale violence and attacks, natural-

ly, it creates serious problems not only in the Kashmir valley but in many other places also. Even one officer was killed. That leads to a lot of heart-burning and anger and also agitation in the minds of the people all over the country. We know, when people were kidnapped, how our countrymen were reacting to those incidents.

Lastly, the-US President, Mr. Rush, in a recent interview on this matter, said:

"U.S. is aware of the nearly half a century of ethnic and religious clashes in Punjab and Kashmir and expects India to ensure that international human rights protocols are upheld."

problem is of According', to him, the maintaining human rights there. why should the Government of India, especially the Foreign Minister and other people, not start a dialogue with the USA or take up these matters with the international community, the US President, the US Government? Why should they interfere in these matters? In fact, these are not true also. There have been no clashes for half a century among ethnic groups. We never heard of that. these things have been created by Pakistani elements. They have been helped by the US Administration also for some time. This is a phenomenon of one decade or so. My appeal to the Minister is that the Government of India should take it up with the US Administration also. Whenever they make such comments, we should object to that. We should educate the people ail over the country on the real situation inside Kashmir. on how Pakistan is helping the terrorist's,. Of course, our Government may be talking to some people here and there. According to me. that is not sufficient. Unless we take it up in a big; way, the international community may take just a neutral attitude on this matter. Particularly the US Administration must be .told to ask the Pakistan Government to stop all this activity encouraging these terrorists,

i hope the Minister would clarify these points and ensure that the situation would turn for the better. But, according to me,

it is not such a qualitatively better things it is not such a qualitatively better thing methods of suppressing the militants they must be told that the gun will not win the battle

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): You have to concude now.

SHRI N. GIRI PRASAD: Yes.

The people must be won over. There are some good symptoms. Because of atrocities committed by the militants on the people, the people are coming back and there may be certain feelings. Perhaps, the Minister may want to convey those sentiments here, but, anyhow, they are not very firm sentiments. It is a very vague idea, and that should be encouraged.

The Government should launch a threepronged activity—suppressing the militants, also winning over the people and taking it up in a big way all over the world to discourage the Pakistan Government from interfering in our internal affairs.

Thank you. Madam.

सुरेन्द्रजीत सिंह ग्रहल्यालिया (बिहार) महोदया, जन के ग्रांतिम मप्ताह और जुलाई के पहले हफ्ते में गह मंत्री महोदय का बयान भ्रा रहा था कि कश्मीर की अवस्था दिन पर दिन सुधर रही हैं ग्रीर वहां चुनाव की प्रक्रिया णुरू करने जा रहे हैं <mark>और चुनाव</mark> की प्रक्रिया वहां की ग्राम पंचायत या स्थित-सिपल कारपोरेशन से शरू की जाएगी। पर यह दुर्भाग्यपूर्ण घटना जिसके बारे में मंत्री महोदय ने बयान दिया है कि वहां के राज्य सचिवालय श्रौर विधानसभा के अपर राकेट के माध्यम से हमला किया गया हैं, यह वाक्य बड़ी भर्मनाक चीज है जब कि इतनी पैरा मिलिटी फोर्सेंस की मदमेंट बार्डर एरिया होने के कारण वहां पर हो रही हैं। वहां ऐसी घटनायें घट रही हैं भौर दिन पर दिन बढ़ती जा रही हैं। यह बड़ी शर्मनाक चीज है। मैं मंत्री महोदय से जानना चाहुंगा कि चंकि यह बार्डर का एरिया है ग्रीर वहां तरह-तरह के राडार्स भी हैं, क्या यह जो

[अं। सुरंत्व्रजीत सिंह अहलू बालिया]
पीटेंबल राकेट्स हैं, इनको क्या राडासं कैंच करते हें और अगर राडासं कैंच करते हैं तो यह बहुत ही शासान है लोकेट करना कि किस इलाके से यह राकेट चलाया गया है श्रीर जग्नगर उस इलाके का आईडेंटिफ केशन हो जाए तो उस इलाके की काम्बिंग की जा सकती है। पर जहां तक मैं जानता हूं वैली के कुछ इलाके ऐसे हें जहां आज तक पुलिस प्रवेश नहीं कर सकी है और जब भी प्रवेश करती हैतों वहां पर कास फायरिंग होती हैं और हथगोले चराते हैं।

महोदया, मैं मंत्री महोदय से जानना चाहुंगा कि वैली के किस-किस इखाके में श्राज तक पुलिस या पैरा मिलिट्टी फोर्सेस प्रवेश नहीं कर सकी हैं ग्रीर ग्रगर प्रवेश नहीं कर सकी हें तो उसके बावजुद कैसे सरकार बयान दे रही है कि वहां चुनाव हो सकते है। यह सोचने की बात है। उसके बाद एक नई बात वहां देखने में श्राई है कि पहले वहां से कश्मीरी लोग **माइग्रेट करके चले श**्छ थे पर **जो सिख समा**ज है, वह कश्मीर में बहुत ग्रच्छी संख्या में बसा हुम्रा है ग्रीर खास करके देहाती में बसा हुन्ना है। उन्होंने यह इलाका ्ति छोड़ा था पर ग्रभी कुछ दिनों से वहां पर कुछ ऐसी घटनाये सामने ग्रा रही है कि सिख नौजवान लड़िक्यों का अपहरण हैं। रहा है धीर इस अपहरण के आतंक ने दहाती सि**खों** को भी मजब्**र किया** है कि वे वहां से माइग्रेट करके दूसरे सेफ प्लेसेज में चले जायें। क्या यह घटनायें सच्ची हैं ? इन पर मंत्री गहोदय क्या कार्यवाही करने जा रहे हें?

ीं न रा अधे बुहुत खान छक भी : (उत्तर प्रदेश) : मंडम, हमारी मरक जी सरकार इस बात से बखूबी वाकिफ है कि कश्मीर में हर निहार जानिब एक खूनी मंजर है जो पूरे कश्मीर में इंसानियत की लाश को श्रीर श्रादमियत के उसूलों को पूरी तरह भस्म कर रहा है । मैं सिर्फ दो बातें जानना चाहूंगा कि होम मिनिस्टर साहब ने कहा है कि श्रीनगर में ऐसे बली और सेश्रेटेरियट पर श्रादक वाधियों ने राकेटों से हमला किया है । मैं कहना चाहूंगा और पूछना चाहूंगा कि हादसा तो बहुत खतरनाक है ही जब कि पूरा कश्मीर हादसात का खूनी मंज,र

पेश कर रहा है। तो ऐसी सूरत में हमारी सरकार ने कश्मीर की ऐसेंबली और सेकंटेरियट की हिफाजत का क्या इंतजाम किया है। हुक्मत की नाश्चहली और होम मिनिस्ट्री की बेहोशी पर यह वाक्या भरपूर रोशनी डालता है जिसकी बराहिरात जिस्के स्था क्या रेत दाखिला पर भा गनर्वर वंनर राज होने के नाते स्रायद होती है। क्या होम मिनिस्टर साहब हमें इस बात का यकीन दिलायेंगे कि स्राइंदा कश्मीर की ऐसेंबली का दकार मजरूह न होने पाए?

दूसरा सवाल, मैडम, मैं यह करना चाहुंगा कि होम मिनिस्टर साहब ने स्रपने बयान में डोडा शहर कश्मीर में ग्रातंकवादियों श्रौर पुलिस की दोतरफा फ ंिंग के नतीजें में दो पुलिस के लोग ऋौर दो एहरियों के मारे जाने का जिक्त किया है। इसी बयान में यह कहा गय है कि पुलिस को खबर मिली की डोडाँ शहर के एक मकान में श्रातंकवादी छिपे हुए हैं। पुलिस और सीआपरपी.एफ. ने भारी तादाद में पहंचकर उस मकान को घेर लिया। उसी मकान में स्नातकवादियों ने हैंड बम फेंका ग्रौर दायें-बायें से फायरिंग भी होती रही। इस बयान की रोशनी में मैं शिनिस्टर साहब से यह जानना चाहंगा कि जिस मकान को पुलिस ने घेरा था या जिस इलाके की घेराबन्दी की गई थी उसके बावजुद ग्रातंकवादी **भ्राप**के हाथ क्यों नहीं लगे[े]? क्या उन ग्रातंकवादियों को जमीन निगरु गई या स्रासमान खा गया? स्राप कहते है कि दोतरफा फायरिंग में दो शहरियों की जान गई मगर जिस तरह की लापर-वाही के तहत ग्रातंकवादी तो ग्रापके हाथ नहीं आ रहे हैं मगर मैं कहना चाहता हुं कि श्रापकी पुलिस श्रव्लज मुरिमों को पकड़ ने में हमेशा नाकाम रहती है श्रलबत्ता ग्रापकी पुलिस ग्रपना हफतावारी लाश का कोटा पूरा करने के लिए इस तरह से बेगुनाह शहरियों का कल्ल जरूर करती है। मैं जानना चाहंगा कि जिन दो शहरियों को मारे जाने की बात ग्रापने ग्रपने **ब**यान में कही है, सरकार ने उनके वारिसीन को कोई मुझावजा दिया है या दहीं दिया हैं ? मुग्रावजा देना चाहते हैं या नहीं ग्रौर ग्रगर मुग्रावजा देना चाहते हें तो उसकी रकम क्या होगी?

353

مولانا عبيدالتزخال اعغلى «اترير دليشس: ہماری مرکزی سرکاراس باست سے بخوبی واقعنب بے ككشميريس برچارجانب ايك نونى منظرب جویورسے کشمیریں انسانیت کی لاش کو اور ا دمیت کے اصولوں کو پوری طرح بھسم کررہا ہے۔ یس عرف دوباتیں جانناچاہوں گاک ہوم منسطرصاصب نے کہا ہے کہ سری نگر میں اسبلی ا در سیکریٹر نیٹ برآ تنکوا دیوں نے لاکٹوں سے حمارک سے ۔ میں کہناچا ہوں گا اور يوچهناچا بول گاكه حاوز توبهست خطرناك ہے ہی . جبکہ یوراکشمیرما ڈات کا خوتی منظر پیش کرر باہے. توایسی صورت میں ہماری سرکارنے کشیری اسمبلی اورسیکریشریش کی حفاظت کاکیا انتظام کیا ہے۔ حکومت کی ناابلی اور ہوم منسٹری کی بیہوشی پریہ واقعہ عبر در روشنی والتا ہے ۔ جس کی براہ راست دمه داری وزارست داخله پرجی گورنر را ج ہونے سے ناطع عائد ہوتی ہے کیا بی منط صاحب ہمیں اس بات کا یقین دلائیں گے کہ آكنده كشميركي اسمبلي كا وقارمجروح نهين يآ دوسرا سوال ميدم . بس يه كر ناچامون كا کہ ہوم منسٹرصاصب نے اپنے بیان ہی ڈوڈڈا پشهرکشمه پیس آتنکواد بوب اور پولیسس کی دو مگر فائرنگ کے بتحریس رو پویس کے لوگ اور دومشہریوں کے مارے جانے کا ڈکھیلیے

اسی بیان بیں یہ کمہاگیا ہے کہ پولیس کو نجر ملی که وووا فهر کے ایک مکان میں آتنکوادی چھیے ہوستے ہیں ، پولیس اورسی ، آر یل . ایف سنے بھاری تواد میں پہنیج کراس مکان کو گیمرلیااسی میکان میں آتنگوادیوں بے سند بم یعینکااور دائیں بائیں سے فائر نگ تھی ہوتی رہی ۔ اس بیان کی روشنی میں میں منسطرماصب سعيه جاننا جابول كاك جس مكان كو يويسس نے گھرا تھا باجس علاقے کی گھیرا بندی کی ممئی تھی ۔ اس سے یا وحو دا تنکوار اب کے باتھ میوں ہیں مگے ۔ کماان آنکودنو کو زمین نگل گئی یا آسم*ان کھاگیا۔* آپ <u>کہتے</u> ہیں کہ دوطرفہ فائرنگ میں دوشہر ہوں ک حان گئی مگر جس طرح کی لایر واہی کے تحت أتنكوادى توأب كے باغة نہيں أر بيے بي . مگری*ں کہنا چا ہتا ہوں کہ* آپ کی یولیسس اصل محرموں کو کیوٹے نے میں ہمیشہ ناکام رسى بىر يەلىت ايب كى يولىس ايناسفت وارى لاش کا کوما بوراکرنے کے بیماس طرح سے بے گناہ شہریوں کوقتل فہور کرتی ہے۔ میں جا نزاچا ہوں گاکہ جن دو شہولوں کو ار^ے جانے کی بات آپ نے اپنے بران یس کی ہے۔ سرکار نے ان کے دوار مین کو کو فی معاومت دياسيعه. بانبس دياسيمه محاومته دست چاہتے ہیں۔ یا نہیں اور اگر معاومنہ دیسنا جا سبقه بین تواس ک رقم کیا ہوگی. "فتم شد"

VITHALRAO **MADHAVRAO** JADHAV (Maharashtra): Madam Vice-Chairman, thank you very much for giv ing me an opportunity to seek clarifica tions on the statement made by the Mi nister of State for Home regarding roc ket attacks in Srinagar and the situation in Doda town. There are three important incidents which have been mentioned in the statement. One, a rocket was fired by the terrorists at Jammu and Kashmir Assembly building on 20th July, 1992. Second, the terrorists hurled a grenade at the raiding party in which one Sub-Ins pector of Jammu and Kashmir Police and one Head Constable of CRPF were kil led. Third, during the exchange of fire and use of hand-grenades, fire also broke out affecting six houses and 28 shops in the area. May I know from the Minister from where the terrorists, got rockets and larms which they have used against us? I know that Pakistan is provoking all the terrorist activities not only in Jammu and Kashmir but in Punjab also. But the arms seized by our Forces like AK-47 rifles and other weapons are having Chinese markings. Obviously they were manufactured in China. The terrorists are using those weapons against the local population of Jammu and Kashmir. When a rocket was fired at Jammu and Kashmir Assembly building by the terroists, I was wodering who was ruling in that State, whether the Central Go vernment is ruling the State or terrotists are ruling the State. They want to destroy the democratic system of the State. May I know from the Minister what kind of protection has been provided to the J&K Assembly building and the Government officials working there.? May I know from the hon. Home Minister how many ter rorists are inside the Jammu and Kash State? mir May I know from Minister how the many terrorist camps are being run in Pakistanoccupied Kashmir? It is crystal-clear that Pakistan is running terrorist camps in Pakistan-occupied Kashmir

as well as in their territory. They are imparting training to the terrorists. May I know from the Home Minister how many terrorists are getting training there? Just now my hon. friend has said that 10,000 terrorists have crossed into India. Madam, Pakistan's design is very clear and they want to destabilise our country. (*Time bell rings*) I will finish in two or three minutes.

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Please finish in one minute.

SHRI VITHALRAO MADHAVRAO JADHAV: Madam, these incidents are taking place since a very long time. This incident is not a new incident. They are taking place every month and every week. May I know from the Minister what steps is he taking to prevent such incidents in future? We have gained sufficient knowledge from these attacks. The Government of India must make adequate arrangements for the eople of Jammu and Kashmir so that they are protected from the attacks cross the border.

As the Home Minister and my hon. friend, Mr. Ahluwalia have stated the situation in the State is improving and the Government is thinking of holding elections there in the near future. May I know from the Minister whether any amicable settlement has been reached with various political leaders there.

My friend has also said that Mr. George Bush wants to mediate and solve the Jammu and Kashmir problem. They raised this issue for more than 40 years and now they want to mediate in the talks. I do not know what type of mediatory role they want to play. Since elections are going to take place in the USA, Mir. George Bush wants to please the electorate that is why he is striving for world peace and something like that. May I know from the Home Minister whether any effort hag been made by Mr. George Bush and the US Government to mediate in the talks? May I know

the talks? May I know from the Minister whether any other country also has come forward to mediate in this problem? What is the fate of the Simla Agreement? There was the Simla Agree ment. All of us know. Mrs. Gandhi made that agreement with Mr. Butto. We always have talked that this problem should be solved on the basis of the Simla Agreement. What is the fate of that agreement?

Then, what is the magnitude of the loss? How many houses and shops have been damaged? What is the compensation given? And, what is the compensation given to the wounded and what is the comoersation given to the next of kin of those who have been killed? Thank you Madam.

SHRI JAGMOHAN (Nominated): Madam. 1 would first like to indicate how these rockets are used in places where terrorism is going on in Kashmir or other places. There are two ways of doing it. There are some rockets which can he fired by keeping them on shoulders. There is another type of rockets which can be fired from the rocket launcher. Most of the rockets which are used are operative within a two-kilometre radius. To be accurate, they could be (fired from that, place, partcularly from the shoulder. If a rocket can be fired at the Assembly, followed by another within half an hour, that clearly shows that even a radius of two kilometres, there is no control at all and the intelligence agencies, are not functioning at all. Otherwise, after the first rocket was fired, it should have been possible to identify the direction from which the rocket was coming.

second question which I would like to ask is, is it a fact that the uninber of the security forces has increased tremendously compared to what it was earlier? Is it not a fact that the expeaditure has also increased three times? Is it a fact that casualty is also three time and the effectiveness has come to such a pass when even the intelligence output to th Central Government has been up graded there than it was earlier? In spite of all these, why is that such roc ket attacks cannot even be controlled Of checked? Is it not a fact that whenever any claim is made about the improve ment in the situation, you have an imme diate reaction and they demonstrate that this, claim is not correct? The hon. Home Minister went there and there was a three-day total 'hartal' in the Valley. Two days afterwards, one DSP was kil led in Baramulla. A day after that, an other DSP, who was returning from the funaeral of the first, was also killed. (Time bell rings). Madam, I won't take much time. After the bell, I always wind up. But because of the serious ness of the problem of Kashmir, I will complete this point and finish. I may not be able to make the propositions which I want to make. Anyhow, I will complete this point at least and finish. The second DSP who went to the funeral of the first was also killed in spite of all the police around. And then, a Deputy Commandant of the BSF was killed. He was having seven vehicles around him and was travelling in a bulletproof car. And, if we still go no saying that there is a perceptible impro vement in the situation, there is a quali tative improvement in the situation, then I leave it to the nation and this House to see whether it is a wishful thinking or a feet .:

[Shri Vithalrao Madhavrao Jadhav] Is it also not a fact that whenever we talk of the Assembly dissolution revival of political process, violence escalates because that is the way some people get irritated? The point is that you keep it controlled at the ground level and thereafter, the talk of the political process should be in the air. Otherwise, it will be a counter-productive process. It was done earlier and no lesson was learnt and it only resulted in the death of Mir Mustafa an independent MLA, and Maulvi Farooq. The other thing is the truth was. never faced in Kashmir even when the two incidents occurred. I have always been requesting the Government to put the inquiry report on the death) of Mirwaiz on the Table of the House. It has never been done. Unless we realise where the rouble is, unless we recognise the disease as it is, we cannot (find a solution. This is what is happening in Kashmir. We are not recognising the malady it exists on ground and, therefore, we will always; be stumbling from one crisis to another and when there is a temporary reduction in the crime due to rozas and due to winter, we think this is an improvement in the situation. I think this is a very wrong approach and what has happened in Doda makes it quite clear that much greater efforts need to be put in than are being put in at present. Thank you.

श्री राम नरेश यादवः (उत्तर प्रदेश):
महोदया, यह वक्तव्य जो झाया है इसको
देखने से ऐसा लगता है कि वहां जो
बस्तुस्थिति है उसको छिपाने की कोशिश
की गई है। इससे मन में संदेह भी पैदा
होता है कि क्या सचमुच में जिस स्थिति
की बेहतरी के बारे में माननीय मंत्री जी
ने अपने वक्तव्य में संकेत दिया है, क्या
वास्तव में स्थिति बेहतर हुई है। झगर
हुई है तो मैं यह जानना चाहता हूं कि

क्या पहले के मुकाबले हथियार कम मिले हैं, क्या हत्यायें कम हुई हैं ? किस अर्थ में स्थिति में सुधर हुआ है, यह मैं माननीय मंत्री जी से जानना चाहता हूं ? हमें, जिस तरह से वहां पर हत्याएं और अपहरण की घटनायें पिछले दिनों हुई, उससे शंका पैदा हो रही है, क्या उसमें कोई कभी हुई है ? बढ़ोत्तरी किस संदर्भ में हुई है यह मैं माननीय मंत्री जी से जानना चाहता हं ?

दूसरा पैरा 2 में बात ग्राई है कि ग्रातंकवादी गिरोहों को यह सुनिश्चित करने के लिये किथत तौर पर निर्देश दिये गये हैं। तो क्या किथततौर पर निर्देश इस बात के दिये गये हैं कि जो नेता लोग हैं उन लोगों की हत्या की जाय? तो किस तरह की वह शक्ति है? क्या पाकिस्तान की तरफ से है या उनकी खुफिया एजेंसी के लोगों की तरफ से इस तरह के निर्देश दिये गये कि जाकर इस तरह की बात करिये?

फिर दूसरी बात यह है कि श्रीनगर कश्मीर जो इस तरह की ग्रातंकवादी गतिविधियों का शिकार रहा है, जहां बड़े से बड़े राजनैतिज्ञों से लेकर दूसरे ग्रधिकारियों तक की हत्याएं हुई **ग्र**पहरण हुए हैं तो वहां पर जो सचिवालय है, सेक्रेटिरिएट है, श्रसेंम्बली है, जहां बैठक हुश्रा करती हैं, उस बिल्डिंग की रक्षा करने के लिये इससे पहले व्यवस्थाकी थी ग्रौर कार्यवाही की थी ? ग्रगर की थी तो फिर इस तरह की घटना कैसे घटी, इसके बारे में भी मैं जानना चाहता हूं।

साथ साथ एक बात जो मन को बहुत कुरेद रही है वह यह है कि पैरा 4 से ऐसा लगता है कि वहां पर हमारी जो मशीनरी है वह बिल्कुल फेल हो गयी है । क्योंकि सूचना मिलती है कि घर में छुपे हुए है, वहां वह जाते है, सिपाही भी जाते है, फौज के लोग भी जाते है, सारे लोग जाते हें । केंद्रीय रिजर्व पुलिस बल के उप-ग्रधीक्षक के नेतृत्व में ये सारे लोग वहां जाते है ग्रीर

जाने के बाद छापा मारने वाले दल पर वे हथगोला मारते 🖯 ग्रीर उसमें ग्रपने लोग मारे जाते हैं। यह बहुत ही दुः अरेर चिंता की बात है कि इतनी सारी शक्ति रहने के बावजूद वहां पर एक भी ब्रातंकवादी उस वक्त नहीं मारा गया, न ही घायल हुआ। और न ही पकड़ा गया । वे वहां से किस तरह से भाग गये, उनका पीछा किया गया या नहीं, इस पर इसमें कोई चर्चा ही नहीं है। इसका मतलब यह हुन्ना कि लगता है या तो हमारी पुलिस फोर्स वहां पर कम है या हमारी जो मुरक्षात्मक व्यवस्था है वह बहुत कमजोर है। ग्रगर कमजोर न होता तो कोई कारण नहीं कि जब निश्चित रूप से मुचना मिली और वहां तैयार होकर गये तो फायरिंग में कोई न कोई श्रातंकवादी मरता । भगर वहां पर श्रपने सिपाही मारे गये, प्रशासन के लोग मारे गये और कोई भी ग्रातंकवादी कहीं पर नहीं मारा गया, उनको चोट नहीं लगी और पता नहीं लगा कि वे किस तरफ जा रहे हैं । इसलिये इस स्थिति में माननीय मंत्री जी से मेरा श्राग्रह है कि सूरक्षा व्यवस्था की ढिलाई की वजह से वहां पर इस तरह की घटनायें हो रही है, इसलिये मैं जानना चाहता हं कि इस व्यवस्था को चुस्त करने के लिये ग्रापकी तरफ से क्या-क्या कार्यवाही हुई है ?

ग्राखिरी सवाल मैं यह पूछना चाहता हुं कि ग्रभी वहां पर जो पाकिस्तानी खुफिया एजेंसी है उसके सारे लोग वहां काम कर रहे हैं। मैं जानना चाहता हं कि जब इस खुफिया एजेंसी के जरिये इस तरह की हरकतें हो रही है तो उन एजेंसियों में काम करने वाले कितने लोगों को पकड़ा गया है ? ग्रौर पकड़ने के बाद उन लोगों के पास से किस-किस तरह की चीजें बरामद हुई हैं या नहीं हुई है, यह मैं जानना चाहता हूं । साथ ही साथ, एक ग्राखिरी सवाल करना चाहता हूं । स्राज के ''जागरण'' में एक बहुत ही सनसनीखेज समाचार छपा है "तराई में श्रातंकवादियों में जंगजुभा"। कहने का मतलब यह है कि हमारे अत्तर प्रदेश के तराई क्षेत्र में

पाकिस्तान की खफिया एजेंसी जंगज ग्रीर खाड़क लोगों को हथियार देकर भेज रही है । ग्रब पंजाब ग्रौर जम्मू-कश्मीर से हट कर हमारे उत्तर प्रदेश में भी ग्रस्थिरता का वातावरण पैदा करना चाहती है । वहां पर साम्प्रदायिकता को उभाड़ कर ग्रौर दूसरे ज़रिये से पाकिस्तान जिस प्रकार से इस तरह की स्थिति पदा कर रहा है, उसको रोकने के लिए सरकार की तरफ से क्या कदम उठाए गए है ? यही मैं जानना चाहता हं।

श्री मोहम्मद खलील्र रहमान (ग्रान्ध्र प्रदेश) : मैडम वाइसचेयरमैन, कश्मीर के ताल्लुक से मुताजात बयानात इस हाऊस में दिये जाते 🖔 । ग्रभी चंद दिन एहले होम मिनिस्टर साहब ने एक ब**ान** दिया था । उन बयान से यहां पर मतलब निकल रहा था कि वहां के हालात सुधर रहे हें श्रौर हक्मत वहां पर इलैंक्लन के ताल्लुक से भी सोच रही है। ग्रभी परसों होम मिनिस्टर साहब ने जो बयान दिया, उस इधान से यह पता चला कि कश्मीर की जो लेजिलेस्चर बिल्डिंग है श्रीर सेकेटेरिययेट की बिल्डिंग है, इन पर रॉकेटों से हमले किये गये । जम्म सेक्टर में जो डोडा टाऊन है, उस डोडा टाऊन में टेरिस्टों और पुलिस की ब्रापसी फायरिंग की बजह से दो पुलिस के लोग मर गये, दो सिविलियन मर गये, कुछ हाऊसेज और शाप्स को नुकसान पहुंचा। यह बिलकुल मुताजात किस्म के ब नात है । मैं ग्रानरेबल होम मिनिस्टर आहब से यह पूछना चाहता हूं कि वहां के वाकयात और सही सुरतेहाल हाऊस के सामने ले कर ग्राएं ताकि हम को भी अन्दाज लग सके और उसकी रोशनी में हम कुछ सजेशन दे सकों । सुनने में र्यह स्राता है कि कश्मीर में दिन में इण्डिया की हकूमत है ग्रीर ज्यों ही सूरज गरूब हो जाता है तो रात को टेरिस्टों की हकुमत हो जाती है । क्या यह सच है े? मैं भ्रानरेबल होम मिनिस्टर साहब से यह भी पूछना चाहुंगा कि कश्मीर की वैली में जितने भी गांव है क्या एक गांव में भी पुलिस श्रीर फौज का बन्दोबस्त किया गया है ?

श्री मोहम्मद खलील ररहमान] यह मैं पूछना चाहुंगा । इस वक्त डोडा टाऊन की ग्राबादी क्या है ग्रौर डोडा में कितने पुलिस ग्रफसर मृताइयन किये गये थे, यह भी होम मिनिस्टर से मैं पूछना चाहुंगा। सुक्रिया।

بم کو بھی انداز لگا سکیں ا دراسکی روُٹنی میں

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Do you want to say something, Mr. Fernandes?

SHRI JOHN F. FERNANDES (Goa): Madam, I would like to know one or two important things. We can understand the anxiety of the terrorists in Jammu and Kashmir because they press the panic-button because terrorism is coming to an end with the active cooperation of the people with the lawenforcing agencies. Madam, I want to ask some important things. I would like to know whether the Government is already getting the cooperation of the people of Jammu and Kashmir, whether they are giving any incentives to the informers whenever any arms are seized and whether any reward has also been paid to the informers whenever any terrorists are located in the Valley.

Kashmir.

Madam, there are reports that the Government of India has trained an Anti-Terrorist Squad. It was trained abroad, in Israel by Mussad. Therefore, the second important thing I would like to know its whether ths Anti-Terrorist Squad has been put to use because what happened there is very bad it happened during broad daylight, at 1.30 P.M. I would like to know whether this Squad has been put to use in Jammu and

का॰ सवरार ऋहमद (रांजस्थान):
उपसभाध्यक्ष महोददा, मैं ग्रापके माध्यम
से माननीय मंत्री जी से एक ही बात
जानना चाहता हूं। कश्मीर में इतने
खतरनाक हथियार हमारी हर तरफ से
चौकसी के बावजूद बराबर पहुंच रहे हैं।
क्या माननीय मंत्री जी को यह जानकारी
है कि यह खतरनाक हथियार पाकिस्तान
से लगी हुई सीमा से ग्रा रहे हें?

मेरी जहां तक जानकारी है ग्रौर ग्राये दिन वहां समाचार पत्नों में पढने को मिलता है कि जो बाडमेर ग्रौर जैसलमेर का क्षेत्र पाकिस्तान से लगी हुई सीमा है वराबर बहां से बडे खतरनाक हथियारों की तस्करी हो रही है भौर काकी बड़ी तादाद में ये हथियार वहां से होकर हिन्दुस्तान के ग्रातंकवादी क्षत्रों में चाहे वह पंजाब हो या काश्मीर हो, पहुंचाये जा रहे हें। तो माननीय मंत्री जी उस क्षत्र से जो हियारों की तस्करी हो रही है और इतने खतरनाक हथियार जो उस क्षेत्र से आ रहे हैं उनको रोकने के लिए क्या कर रहे हैं जिससे काश्मीर में ये आतंक-वादी गतिविधियां स्रौर हथियारों का भ्रावागमन रुके । यही मैं जानना चाहता हूं ।

THE MINISTER OF STATE IN THE MINISTRY OF PARLIMENTARY AF FAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AF FAIRS (SHRI M. M. JACOB); Madam, I fully understand the seriousness of the situation arising out of the state ment because the statement is based on the actual facts collected from

Jammu and Kashmir. One major question asked by most of our friends is, "You say in your statement that the situation is reportedly showing signs of improvement.. If that is so, why are these things happening?" Madam, when we say that there is improvement in the situation in Jammu and Kashmir, we depend on certain factors, like (1) the positive response from the people of Kashmir in general, from all parte including the Valley; (2) the number of militants who are surrendering before the administration; and (3) the presence of policel security personnel in the vulnerable areas in the Valley which were not accessible to police till recently. The major reasons are these and the willingness on the part of the people in the State to cooperate with the administration to give information on various points, on various developments happening in the State. Actually in the year 1991—we have the report—612 militants became inactive and came closer to the Government and surrendered. Even this year over 300 persons have surrendered. But it is a fact that when we started to announce that we believe in democracy and we are going ahead with normalisation through political process and we will very soon conduct elections to the Assembly, to the Parliament as well as

situation in Doda Town

[Shri M. M Jacob] the local bodies—immediately after results in Punjab and for the election mation of a democratically elected Gov ernment in Punjab—Pakistan stepped up their efforts to show to the world that there is no peace in Kashmir, solution for the Kashmir problem and India cannot conduct an election in Kashmir. We very well see that. Even last night I casually happened to foreign television broadcast in which-date-lined Pakistan; it was 2 A.M.—three people, three Pakistanis, were discussing on Kashmir issues and of thern asserted in their delibera tions. which was meant for other coun tries, not really for India, repeatedly "we are present all over Jammu that and Kashmir". They mentioned about Doda. there what happened 6.00 P.M. the day before yesterday. They also ment'oned "India is propagating that there is peace in Kashmir which is not true. There is no peace". It is an organised attempt by Pakistan and Pakistani agents to show to the world that, "there is no peace in Kashmir, Kashmir is totally in the hands of militants; so the Indian Government cannot make its writ run in Kashmir". It is really a proxy war as we used to say. In this scenario, we have seen that...

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN); Mr. Minister, one minute. Will you complete within a few minutes because at six o'clock we have some other business?

SHRI M. M. JACOB: I will conclude very soon.

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN); I would

like to take the sense of the House.

डा॰ अवरार ग्रहमद : मैंडम, रोजाना सँस श्राफ द हाऊस कल भी 6.00 बजे की गई थी श्रौर इसको श्राज के लिए ट्रांसफर किया था।

श्री एम० एम० जैकब : कल के लिए डिफेंट प्रोप्राम भी हैं, स्टेटमेंस्ट भी है।

डा० श्रवरार श्रहमद : मैंडम, मैं यह नहीं कह रहा हूं कि इसको कल ट्रांसफर किया जाए, मैं तो कह रहा हूं कि इसको श्राज ही डिस्कस किया जाए । लेकिन 6.00 बजे का टाईम है श्रीर कल भी 7.00 बजे गए थे श्रीर यह नहीं हुआ था । इसलिए इट शुड बी टेकन श्रप फर्स्ट ।

श्री रफीक ग्रालम (बिहार) : इसको खत्म करिए।

SHRI M. M. JACOB; Madam, give me 10 minutes. I have mentioaed in the statement that militants are trying to eliminate those political leaders who are helping in the process of normalisation of the situation. Recently as an immediate fall-out of what is happening, the assassination of Mohammad Ismail Rather *alias Nissar*, the President of the DCCl Baramula, on 7 July, is to be seen.

Shastriji asked me about the compensation paid. It is Rs. 1.25 lakhs for the Police and CRPF personnel and Rs. 1 lakh for civilians. I was also asked whether in Doda 1000 trained militants are there. Our intelligence information is that there are over 200 trained militants in various parts of the

district. I must congratulate the police and the paramilitary forces because they found some militants hiding in a particular house. That is why the whole operation started. When the police suddenly went there to surround that house, firing took place from the neighbouring house. So, two people died in cross-firing. Our people died, police per sonnel died due to firing from that side. These are all facts. It shows that police was present there. Police was going there to find out the militants' hiding place. That itself is a compliment to our paramilitary forces who are working under very difficult circumstances.

Malaviyaji and Yadavji asked me which are the organisations working there. We have found two organisa working there. One tions is Hizbul Mujahideen and the other Al-Jihad. Mlailaviyaji also asked whether 44 militant organisations are working in Kashmir. In Jammu and Kashmir more than 119 groups of militant organisations are functioning. Some of these organisations are pro-Pakistani and some are not pro-Pakistani. There are some small groups isolated in different names. These are all facts which cannot be forgotten. But at the same time most of the organisations, major organisations are pro-Pakistani; some organisations are trying to be independent and some organisations are irresponsible and always going around doing some mischief.

Then Mr. Giri Prasad has rightly asked since Pakistan is doing service disinformation and campaign abroad, what we are doing in the Uni ted States and other countries. Natu rally diplomatic level efforts are going on. The Government of India has already taken steps to step up the diplomatic efforts and dialogue with various countries. He also mentioned about Mr. Bush mediating. It has been our consistent stand that this is a matter which concerns India and Pakistan and it has to be solved by We do not want a third party entering into it. That is the spirit of

the Shimla Agreement and we will not agree to any other country coming into the picture. Mr. Ahluwalia asked about the rocket firing and why it could not be located with the help of other sophisticated methods. It is a verv pertinent question. At the same time, as Mr. Jagmohan from his experience in Kashmir mentioned, a rocket could be fired anywhere within a radius of 2 kilometres. It need not come earlier. I could even come on the day they are planning to fire and it is not so easy to detect it. But there are instances where such things have been unearthed and located and prompt action taken. Mr. Ram Naresh Yadav asked about how many houses and shops were lost. Six houses and 28 shops were affected...

[THE VICE-CHAIRMAN (Shri H. Hanumanthappa) in the Chair]

SHRI S. S. AHLUWALIA; What about the Sikh migration from rural Kashmir?

SHRI M. M. JACOB; I do not have any such report of Sikh migration at the moment. But people have mig rated from some parts and we are look ing after them in the Jammu camps and the Delhi camps including the Kashmir pundits. Another question was asked; "Did you find any subversive elements"? Yes. combing operation conducted by the security personnel 21 people were caught from the area. Twenty-one people were apprehended and caught. The rockets were fired from :congested areas in Srinagar city. There was ano ther question asked about the intelli gence reports. We are getting intelli gence reports and based on these reports these combing operations and detecting of the hiding places are done. Actually all this came about as a result of one international broadcast from another country that Doda town was under militants' occupation. The broadcast came from the BBC. But the next day itself the BBC denied it. On the 18fh they said that Doda was under control of militants but on the 19th BBC said. No It was already denied by the police chief from that area. The situation happened like that. There was firing and some militant captured

[Shri M. M. Jacob]

some area". So, that was also said but it was also denied by the Jammu police chief. This was also reported by the BBC. Again, a question was asked about the ISI activities in the Mr. Khaleelur Rahman Mr. Fernandes asked about it. Every one knows that ISI of Pakistan is acti vely engaged in spreading militant acti vities not only in Kashmir area but also in other pockets in India. And India is aware of it and we are taking strong measures to put down their acti vities at the earliest. Mr. Ahmed asked whethar all the equip ment, the arms and ammunitions and the militants come from across Kashmir borders. No, they also come Raiasthan. from border. We have information of militants coming from Gujarat border. They are being caught and put into prisons. Pakistan militants, coming from various sources. They come through Gujarat, through Rajasthan and through Jammu and Kashmir borders. This is a fact.

डा० वसदेव प्रसाद: जित मकानों सें गोलियां चलीं, घटना के बाद क्या पुलिस ने छोपे मार कर उनकी सर्चकी !

SHRI M. M. JACOB; This is clearly given in the report.

THE VICE-CHAIRMAN (SHRI H. HANUMANTHAPPA); We have to take up the next business.

SHRI M. M. JACOB; There are more than 119 terrorist organisations training Camps are located in the Pakistan-occupied Kashmir including the borders of Afghanistan. We have taken up this matter with the other countries through diplomatic channels to see that these terrorist camps are demolished. At that time when Mrs. Bhutto was in power we thought these camps would be demolised. That was the understanding we had. But later on we found that they were still existing and that they were encouraging the terrorist elements which were going to that State. And people are going to that country, they are getting training

and they are coming back. • We are also trying to block them and seize their weapons as fas as possible, whenever it is possible. At the moment, what we want is the will of the nation to see that this is fought back with its will-power and the nation must stand united to see Pakistan does not escalate this proxy war and take advantage out of it. And I thank you very much for cooperation with me.

HALF-AN-HOUR DISCUSSION ON POINTS ARISING OUT OF THE ANSWER GIVEN IN RAJYA SABHA ON 22ND JULY, 1992 TO STARRED QUESTION NO. 202 REGARDING COMMERCIAL EXPLOITATION AND ENCROACHMENT OF RAILWAYS LAND

SHRI SURESH KALMADI (Maharashtra): Sir, It is very unfortunate that the hon. Railway Minister, Shri Jaffer Sharief, does not find time to come to the House. He was not there when the main question was asked; we heard that he was indisposed. Yesterday the half-lan-hour discussion was to be taken up and he was not there and today again, a very important matter we are discussing and he is not here. . . . (Interruptions).

SHRI S. S. AHLUWALIA (Bihar): The State Minister is here.

SHRI SURESH KALMADI: We know that the State Minister is here.

THE MINISTER OF STATE IN THE (MINISTRY OF RAILWAY (SHRI MALLIKARJUN); Mr. Vice-Chairman. Sir, it is very unfortunate. I actually pro. test. . . (Interruptions)

SHRI SATYA PRAKASH MALAVIYA (Uttar Pradesh): Mr. Kalmadi should be allowed to have his say... (Interruptions).

SHRI S. S. AHLUWALIA: Now the Minister has come.

SHRI SURESH KALMADI: Let him come. That is all right. But you don't